

Misc(J) Case No. 52/2021
Arising out of T.S. 17/2021

Dated-11.12.2021

This record is put up today on this National Lok Adalat as the matter in issue has already been compromised between the parties in pre-Lok Adalat session.

In the view of Order passed in the main suit T.S No.17/2021, as the case is already compromised between the parties.

Accordingly this Misc. Case is also disposed of on compromise.

The suit is disposed of accordingly.


Munsiff No. 1
Dibrugarh